

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/IBC/98/2024
NAME OF THE PETITIONER : Seah Precision Metal (Thailand) Co.,
NAME OF THE RESPONDENT(S) : Yoe Yoe Electronics India Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC 2016

ORDER

Ld. Counsel Mr. Advaidh for the Petitioner. Ld. Counsel Mr. Naveen Kumar Murthi for the Respondent.

Reply has been filed today and served.

Rejoinder, if any, be filed within 2 weeks.

Physical copy of the reply filed vide S.R.No.3134 dated 24.06.2024.

List the Petition for hearing on **22.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk